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Commissioner for Scheduled Castes and Scheduled Tribes

8788. **Shri Jyotirmoy Basu:**
Shri E. K. Nayanar:
Shri C. K. Chakrapani:
Shri P. P. Esthose:

Will the Minister of Social Welfare be pleased to state:

(a) whether a new Commissioner for Scheduled Castes and Tribes has been appointed;

(b) if so, the terms of contract of service with this new incumbent; and

(c) the residential accommodation, if any, allotted to him?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir.

(b) The conditions governing the appointment are given in the statement below:

STATEMENT

Terms of appointment of Commissioner for Scheduled Castes and Scheduled Tribes

1. *Tenure of appointment* . . . One year.
2. *Pay* Rs. 2,000/- (fixed) per mensem.
3. *Travelling & Daily allowances* . . . As admissible to the Secretaries to the Government of India.
4. *Leaves* To be regulated by the Revised Leave Rules, 1958, as amended from time to time.
5. *Motor Car Advance* As admissible to the Secretaries to the Government of India.
6. *Residence* As admissible to Secretaries to the Government of India; but the rent to be charged will not exceed 10% of the pay.
7. *Other matters* To be regulated by orders that may be issued by the Government from time to time.

(c) He was initially allotted a room in Pataudi House; his application for allotment of a bungalow is pending with the Director of Estate.

Assistance to Orissa

8789. **Shri P. K. Deo:**
Shri K. P. Singh Deo:
Shri Srinibas Misra:

Will the Minister of Finance be pleased to state:

(a) whether the Central Government have intimated to the State Government of Orissa that the promised Central assistance of Rs. 35

crores will be reduced to Rs. 26 crores this year;

(b) the reasons therefor; and

(c) whether there is any proposal to increase it to the original figure before the close of the financial year?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c). The Central assistance originally allocated to Orissa State for their Annual Plan of the current year was Rs. 24 crores. This was later increased to Rs. 26 crores. The question of reducing the Central assistance from Rs. 35 crores to Rs. 26 crores or of increasing it from Rs. 26 crores to Rs. 35 crores does not therefore arise.